

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.170/KB/2017  
C.A.(IB) No.543/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		RBL Bank Ltd-Vs-MBL Infrastructure Ltd	
Under Section		60 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv.

D.N. SHARMA, Adv.

SHAUNAK MITRA, Adv.

MANOJ BANTHIA, Pr. CS

NEHA SOMANI, Pr. CS

Resolution  
Applicant

*Somani*  
12/12/2017

P. T. O.

12/12/17

5. CP(IB) 170/2017 - [CA(IB) 543/2017] MBL Infrastructure Ltd.

### ORDER

Ld. Counsel for the Resolution Applicant is present.

Resolution Applicant has filed an application u/s. 60(5)(c) of the Insolvency and Bankruptcy Code, 2016.

List it on **20/12/2017**. Resolution Professional is directed to be present on that day. Resolution Applicant is directed to serve notice on the Resolution Professional and Committee of Creditors.

Certified copy of the order may be issued immediately after compliance of all requisite formalities.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)